

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
IB-263/ND/2020

**IN THE MATTER OF:**

Swastik Pipe Ltd

V/s

M/s. Associated Switchgears and Projects Limited

....Applicant

....Respondent

**SECTION**

U/s SEC. 9 IBC

Order delivered on 04.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Ms. Chetna Bisht, Advocate

For the Respondent

: Advocate Dipanshu Chugh

**ORDER**

Since the matter is listed for the first time after the lockdown, so on the request, of the petitioner, list the matter on **23.03.2021**.

-sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**